

MEMORIALS TO JAWANS

195. SHRI R. P. KHAITAN: Will the Minister of DEFENCE be pleased to refer to the answer to Starred Question No. 20 given in the Rajya Sabha on 15th February, 1966 and state:

(a) whether Government have since finalised any proposal to build a memorial to the Jawans who laid down their lives during the conflicts with China and Pakistan; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) and (b) Government have not yet finalised the proposal to build a memorial to commemorate all our war dead after Independence.

DEVICE TO DETECT HIDDEN MOVING OBJECTS

196. SHRI JAIRAMDAS DAULAT RAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a two pound device has been developed in U.S.A. for detecting hidden moving objects moving at a pace ranging from 2 to 45 miles an hour and upto a distance of about 800 feet and that this device can be very useful in fighting in jungle and hill areas;

(b) whether Government have secured the latest information about this device and its availability; and

(c) whether it is intend to explore the possibility of manufacturing this device in India?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) and (b) According to our information, radar device is still in the development stage.

(c) Defence Research and Development Laboratories are working on a similar project.

SUBMARINES TO PAKISTAN

197. SHRI JAIRAMDAS DAULAT RAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan has recently received or will shortly be receiving four submarines from China at the Chittagong port and three more submarines from France at the Karachi port;

(b) whether it is also a fact that the order for the submarines from France was placed by Pakistan after the termination of the military operations between India and Pakistan in 1965; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) No authentic information is available about the acquisition of submarines from China by Pakistan. An agreement is reported to have been finalised according to which Pakistan is likely to acquire three submarines from France.

(b) Yes.

(c) Government has under constant review the submarine threat and necessary steps are being taken to meet it.

INDIANS IN U.K.

198. SHRI MAHAMMED HANEEF: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) the number of Indians settled in U.K. who have not registered themselves as U.K. nationals;

(b) the number of Indians settled in U.K. who have not yet been recognised as U.K. nationals; and

(c) how many of them were born in U.K. and how many amongst them have married U.K. citizens?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) It is estimated that there are approximately 1,53,000 Indian nationals in U.K.

(b) We are not aware of any Indian with requisite qualifications having been refused registration.

(c) These figures are not readily available.

ALLEGATIONS AGAINST THE SOVIET EMBASSY

199. Sardar Ram Singh: SHRI D. THENGARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Democratic research Service of Bombay has addressed any communication to him stating the alleged use of the facilities of the Soviet Embassy by the Communist Party of India; and

(b) if so, whether the matter has been probed into?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The Soviet Embassy has stated that these allegations are groundless. It is not proposed to make any probe in this matter.

200. [Transferred to the 23rd November, 1966.]

ASSEMBLING OF PLANES AT H.A.L. (KANPUR)

201. SHRI NIREN GHOSH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the H.A.L. Kanpur, is only doing the work of assembling the planes, for which

every component part is being imported from abroad;

(b) if so, the number of aircraft assemble^d by it during the last seven years;

(c) the number of planes repaired in the factory out of the assembled planes; and

(d) the steps taken by Government so far for import substitution and becoming self-reliant in the matter of production of these component parts in India?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) Steps have been taken to implement a programme of progressive indigenous manufacture of components of the HS 748 aircraft, but in view of the small order, the effort is limited.

(b) In the first phase of manufacture 8 aircraft have been manufactured so far and 8 more are in various stages of manufacture. In the second phase covering 12 aircraft, indigenous manufacture of detail parts relating to fuselage has been taken up.

(c) None of the aircraft has so far been received back for repairs.

(d) It is not economical to produce all the parts indigenously, related to the small order of aircraft on the factory at Kanpur. In the first phase of manufacture covering 16 aircraft, the manufacture at the factory at Kanpur has been mainly of assembly. In the second phase covering 12 aircraft, indigenous manufacture of detail parts relating to fuselage has been taken up. Additional requirements of the I.A.C. are being assessed and if further orders are placed, it should be possible to take up manufacture of additional parts of the HS 748 aircraft at the Kanpur Factory.